NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 70(ND)/2016
CA NO.

CORAM: **PRESENT: CHIEF JUSTICE M. M. KUMAR**
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY **Government of Rajasthan**
Vs
M/s. Man Industrial Corporation Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE

ORDER

The matter has been shown in the supplementary list which explains the request made by the Ld. Counsel for the petitioner for short adjournment.

List on 26.4.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

24.4.2017
Surjit